

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 136 (ND)/13

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

NAME OF THE COMPANY: Santosh Kumar Bagla V/s. M/s. Anghalia
Housing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Counsel for the Petitioner		
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	For the Respondents (s) :	None		
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ORDER

An application has been filed by the Petitioner praying for setting aside the order dated 4th September, 2017, whereby their petition had been dismissed for non-prosecution.

Notice of this application be effected on the Respondent through their counsel for 5th March, 2018. Dasti.

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**